

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: AWARENESS PROGRAMME – MEDIATION AND ARBITRATION CENTRE, HYDERABAD** - Nomination of 25 Judicial Officers working in Warangal District to participate in the Awareness Programme on "Mediation" scheduled to be conducted on 19.11.2016 (Saturday) at District Legal Services Authority, Warangal – **ORDERS - ISSUED.**

**REF:** Letter ROC.No.505/HC MAC/2016, dated 09.11.2016 from the Deputy Director, Mediation and Arbitration Centre, High Court at Hyderabad.

**ORDER ROC.No. 8726/2016-B.SPL., DATED: 16.11.2016**

**The High Court is pleased to pass the following Orders:**

The following 25 Judicial Officers working in Warangal District, are hereby nominated to participate in the Awareness Programme on "Mediation" scheduled to be conducted on 19.11.2016 (Saturday) at District Legal Services Authority, Warangal.

<b>SL.NO.</b>	<b>NAME AND DESIGNATION OF THE OFFICERS</b>
1.	Sri N.Solomon Raju, I Addl. District and Sessions Judge, Warangal.
2.	Sri K.Ramesh, Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal.
3.	Sri D.Chiranjeevulu, Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.
4.	Sri P.V.Ramana Rao, Chairman, Permanent Lok Adalat, Warangal.
5.	Sri B.S.Jagjeevan Kumar, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Warangal.
6.	Sri Ch.V.R.R.Vara Prasad, I Addl. Senior Civil Judge, Warangal.
7.	Sri P.Vasanth, II Addl. Senior Civil Judge, Warangal.
8.	Smt. S.N.Sreedevi, Senior Civil Judge, Jangaon.
9.	Sri D.Rajesh Babu, Senior Civil Judge, Mahabubabad.
10.	Smt. V.Sarada Devi, Prl. Junior Civil Judge, Warangal.
11.	Smt. T.Anitha, I Addl. Junior Civil Judge, Warangal.
12.	Rita Lalchand, II Addl. Junior Civil Judge, Warangal.
13.	Kum. G.Govinda Laxmi, IV Addl. Junior Civil Judge (Juvenile Court), Warangal.
14.	Smt. Ch. Ashalatha, V Addl. Junior Civil Judge, Warangal.
15.	Sri R.Raghunatha Reddy, VI Addl. Junior Civil Judge, Warangal.
16.	Ms. Pramila Jain, Judicial Magistrate of First Class, Special Mobile Court, Warangal.
17.	V.Shiva Ranjani, Special Judicial Magistrate of First Class, Excise Court, Warangal.

// 2 //

18.	Sri J.Hanumantha Rao, Judicial Magistrate of First Class for Railways, Khazipet.
19.	Ms. C.M.Rajya Lakshmi, Prl. Junior Civil Judge, Jangaon.
20.	A.Nirmala, Addl. Junior Civil Judge, Jangaon.
21.	Ms. K.Jayanthi, Prl. Junior Civil Judge, Mahabubabad.
22.	Ms. Shanker Sridevi, Junior Civil Judge, Thorrur.
23.	Sri J.Jeevan Kumar, Prl. Junior Civil Judge, Parkal.
24.	Sri M.Arjun, Addl. Junior Civil Judge, Parkal.
25.	Sri K.Venkatesh, Junior Civil Judge, Mulugu.

The Prl. District and Sessions Judge, Warangal, is requested to make relief arrangements in respect of the above said nominated officers to the said programme on 19.11.2016 (Saturday) at District Legal Services Authority, Warangal, wherever necessary.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The officers.
2. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned for placing the proceedings in the High Court's website).
3. The Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.
4. The Prl. District and Sessions Judge, Warangal.
5. The District Treasury Officer, Warangal.

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